

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH 'A', MUMBAI

**BEFORE SHRI AMARJIT SINGH, HON'BLE ACCOUNTANT MEMBER
AND SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

**ITA No.4864/Mum/2023
Assessment Year: 2018-19**

Aatif Mohamed Yakub 1 st Floor, ABVEL, 227, Andrews Road, Pali Bill, Bandra (W), Mumbai-400050. PAN: AALPY 5061 G (Appellant)	vs	PCIT, Mumbai-17 (Respondent)
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Present for:

Assessee by : None
Revenue by : Shri Ajay Chandra, CIT/DR

Date of Hearing : 15.07.2024

Date of Pronouncement : 23.09.2024

ORDER

PER AMARJIT SINGH, AM:

The present appeal filed by the assessee is directed against the order dated 31.03.2023 for Assessment Year 2018-19.

2 Heard both the sides and perused the material on record. Vide submission dated 16.05.2024, the assessee has requested to withdraw the appeal filed. The ld. DR is fair enough to have no objection on the request of the assessee for withdrawal of the appeal filed. Accordingly, the appeal filed is treated as withdrawn and dismissed.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 23.09.2024

Sd/-

Sd/-

**(ANIKESH BANERJEE)
JUDICIAL MEMBER**

**(AMARJIT SINGH)
ACCOUNTANT MEMBER**

Mumbai: 23.09.2024
Biswajit, Sr. P.S.

Copy to:

1. The Appellant:
2. The Respondent:
3. The CIT,
4. The DR .

//True Copy//

By Order

Assistant Registrar
ITAT, Mumbai Benches, Mumbai